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CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH

Original Application No. 414 of 1988

Allahabad this the 10th day of July 1995

Hon'ble Mr. Justice B.C. Saksena, Vice Chairman
Hon'ble Mr. S. Das Gupta, Member(Admn.)

Ram Gopal Mahore, A/a 50 years, S/o Shri Bhopadia,
R/o House No.Nil Radha Bhawan, Prem Nagar, Jhansi.

APPLICANT

By Advocate Shri R.K. Nigam

Versus

Divisional Railway Manager, Central Railway,
Jhansi.

RESPONDENT

By Advocate

O R D E R(Oral)

By Hon'ble Mr. Justice B.C. Saksena, Vice Chairman

On the last date it appears from the order-sheet that Shri R.K. Nigam who was appearing for the applicant had stated that he has no instructions from the applicant for pursuing the case. Today also none appears for the applicant. It is 1988 petition and has been coming up for admission. In these circumstances, we have gone through the pleadings in the O.A.

2. The applicant's claim is that in various Trade tests conducted in the S and T department,

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Jhansi Division right from 1972, 1981, 1982, 1984 and in 1987, he has been denied roaster point reservation though he is a member of S.C.(Kori). In the petition, it has not been indicated that how many vacancies were available during the aforesaid years. Therefore, we are unable to appreciate the plea of denial of roaster point. The pleadings in the petition ~~are~~ wholly cryptic. In view of the pleadings, we are satisfied that no case for interference is made out. The O.A. is accordingly dismissed summarily.

WF

Member (A)

Bar

Vice Chairman

/M.M./